

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/(IB)/2017
NAME OF THE PETITIONER(S) : CREATIVE LTD
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Hussain Atroze
For
Mr. Zaffarullah Khan

Counsel for Respondent

P.V. Balasubramanian

Counsel for Petitioner

Signature
Balasubramanian

ORDER

Counsel representing both the parties are present. Time extended at request of both the counsel for submissions regarding the compliance of the statutory requirements as per the IB Code, 2016. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)